

C.A.No. 5941-5942 OF 1999

ITEM No.101 (Part Heard)

Court No. 5

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 5941-5942 of 1999@@
EE

M/s AMCO Batteries Ltd., Bangalore

Appellant (s)

VERSUS

Commnr. of Central Excise, Bangalore
(With office report)

Respondent (s)

Date : 11/12/2002 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s) Mr. V. Lakshmikumaran, Adv.
Mr. T. Viswanathan, Adv.
Mr. V. Balachandran, Adv.

For Respondent (s) Mr. Raju Ramachandran, ASG
Mr. Bajpai, Adv.
Ms. Smita Inna, Adv.
Mr. BK Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Mr. V. Lakshmikumaran, learned counsel appearing for the appellant resumed his arguments at 10.30 A.M. and argued till 10.45 A.M. Thereafter, Mr. Raju Ramachandran, learned ASG appearing for the respondent argued for fifteen minutes.
Arguments concluded.
Judgement reserved.

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Hemalatha

(Janki Bhatia)
Court Master

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